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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New)  
CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)**

Coram:



**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Nareshkumar Mangeram Mittal  
V/s.  
Blue Orange Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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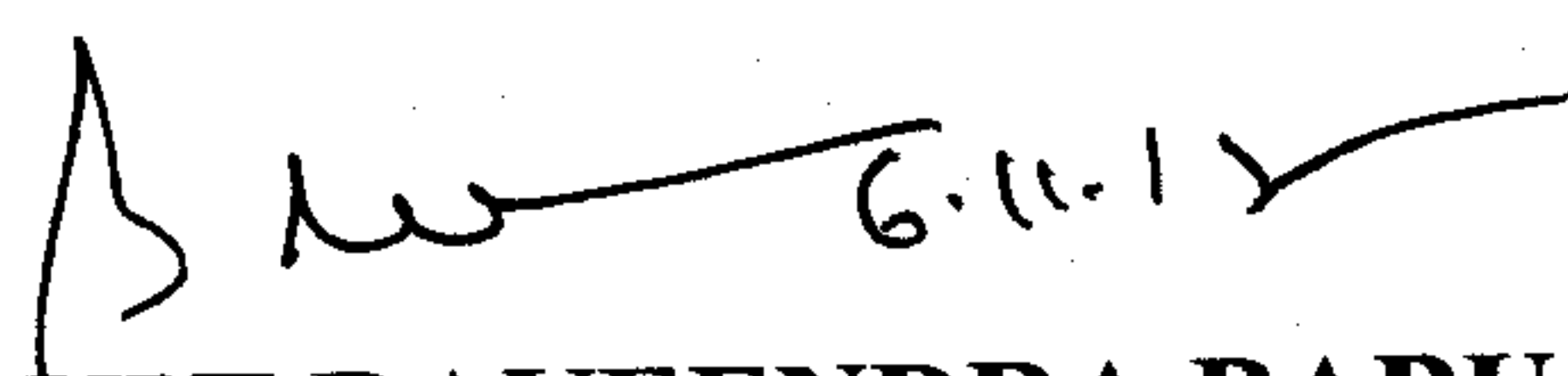
1.	PAVAN S. GODIAWALA	ADVOCATE	PROPOSED RESPONDENT No. 5.	
2.	DHIREN R. DAVE	PCS	Petitioner	

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent No.5. None present for other Respondents.

Both sides counsel represented that connected matter is pending in appeal before Hon'ble High Court of Gujarat.

List the matter on 05.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.